

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2018 &**  
**IA NO. 329 OF 2018**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of:**

<b>M/s Tanot Wind Power Venture Pvt. Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Rajasthan Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **12.10.2018**.

**PS/Court Master**

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